

करनी है कि जितने भी इंडस्ट्रियल टाउंस हैं, क्या उन सब जगह इसको as a policy adopt करने के लिए सरकार विचार कर रही है?

MR. CHAIRMAN: Right. यह स्पेसिफिक क्वेश्चन है।

**श्री अजय टम्टा:** माननीय सभापति जी, माननीय सदस्य जी ने कहा कि प्रदूषण के कारण काफी नुकसान होते हैं, तो मैं बताना चाहता हूँ कि CETP के माध्यम से तीन प्रकार से उसका ट्रीटमेंट किया जाता है। पहले ट्रीटमेंट में प्रोसेस के बाद जो पानी निकलता है, उसको नदी में भी छोड़ सकते हैं। सेकेंड ट्रीटमेंट के माध्यम से ज़मीन को सिंचित करने का काम भी किया जाता है। थर्ड ट्रीटमेंट वह है, जो आपने बताया है, यानि Zero Liquid Discharge System. उसके माध्यम से हम पानी को 95 परसेंट प्रोसेस कर लेते हैं और उसको उसी यूनिट के अंदर reuse कर लेते हैं, क्योंकि टेक्सटाइल क्षेत्र अपने आपमें एक बहुत बड़ा क्षेत्र है और उसमें खास तौर से प्रोसेसिंग में पानी की अधिक आवश्यकता होती है। माननीय सदस्य जी ने कहा है कि हम इसको पॉलिसी में लेकर आएँ, तो मैं बताना चाहता हूँ कि यह ऑलरेडी पॉलिसी में है। हमारा भी राज्यों के साथ इसके लिए निवेदन होता है, क्योंकि इसमें राज्यों की भी भागीदारी होती है और पर्यावरण मंत्रालय का भी योगदान रहता है। मैं माननीय सदस्य जी से निवेदन करूंगा कि आपके ध्यान में इससे सम्बन्धित जो-जो बातें हैं, उनको आप अपने राज्य सरकार के माध्यम से उन समूहों के ध्यान में लाएँ, क्योंकि केन्द्र और राज्य के सहयोग से इसको लागू करना है।

#### **Task Force on reducing import dependence**

\*155. DR. BANDA PRAKASH: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has set up a high level Task Force to identify various items and policy interventions to reduce dependence on imports and to suggest ways to cut import of those items which can be manufactured or explored in the country; and

(b) if so, the details thereof along with India's imports during the last three years, item-wise?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI SURESH PRABHU)  
(a) and (b) A Statement is laid on the Table of the House.

#### **Statement**

(a) and (b) Yes Sir, a Task Force of this nature has been set up on 5th July, 2018 to identify various items and policy interventions for reducing import dependence of the country. The terms of reference of the Task Force, *inter alia*, includes identification of products for import substitution, assessment of domestic manufacturing capacity and identification of constraints in expanding domestic production. The details of India's imports, over the last three years, are given in the Annexure.

*Annexure**Details of India's imports, over the last three years*

Sl. No.	Principal Commodity	Import Value in Million USD		
		2015-16	2016-17	2017-18
1	2	3	4	5
1.	Tea	58	50	55
2.	Coffee	123	138	155
3.	Rice (Other than Basmati)	1	1	2
4.	Wheat	135	1269	365
5.	Other Cereals	52	73	67
6.	Pulses	3902	4244	2908
7.	Tobacco Unmanufactured	21	11	11
8.	Tobacco Manufactured	30	34	29
9.	Spices	824	859	990
10.	Cashew	1339	1347	1419
11.	Cashew Nut Shell Liquid	1	1	1
12.	Sesame Seeds	28	66	27
13.	Niger Seeds	7	12	4
14.	Groundnut	0	0	2
15.	Other Oil Seeds	33	59	56
16.	Vegetable Oils	10492	10893	11637
17.	Oil Meals	65	145	116
18.	Guergam Meal	2	0	1
19.	Castor Oil	0	0	0
20.	Shellac	3	2	3
21.	Sugar	612	1022	937
22.	Mollases	1	1	11
23.	Fruits/Vegetable Seeds	108	97	119
24.	Fresh Fruits	1695	1683	1943
25.	Fresh Vegetables	60	2	4
26.	Processed Vegetables	18	17	21
27.	Processed Fruits and Juices	80	82	125

1	2	3	4	5
28.	Cereal Preparations	88	86	102
29.	Cocoa Products	213	230	229
30.	Milled Products	3	2	2
31.	Misc. Processed Items	277	316	349
32.	Sheep/Goat Meat	1	1	2
33.	Other Meat	3	3	4
34.	Processed Meat	0	1	0
35.	Dairy Products	57	38	49
36.	Poultry Products	4	4	4
37.	Floriculture Products	17	20	21
38.	Natural Rubber	715	653	829
39.	Alcoholic Beverages	447	536	601
40.	Marine Products	97	94	123
41.	Iron Ore	494	322	655
42.	Mica	1	1	2
43.	Coal, Coke and Briquettes etc.	13668	15760	22901
44.	Bulk Minerals and Ores	5256	4287	6207
45.	Granite, Natural Stone and Product	500	450	422
46.	Processed Minerals	715	862	1483
47.	Sulphur, Unroasted Iron Pyrite	217	131	166
48.	Other Crude Minerals	333	273	326
49.	Raw Hides and Skins	63	57	47
50.	Finished Leather	596	552	569
51.	Leather Goods	83	68	68
52.	Leather Garments	8	2	3
53.	Footwear of Leather	253	290	349
54.	Leather Footwear Component	28	23	21
55.	Saddlery and Harness	0	0	1
56.	Pearl, Precious Semi-Stones	20070	23809	34279
57.	Gold	31771	27518	33657

1	2	3	4	5
58.	Silver	3743	1839	3214
59.	Other Precious and Base Metals	219	191	360
60.	Gold and Oth Precs Metl Jwlery	706	382	3158
61.	Sports Goods	221	224	292
62.	Fertilezers Crude	1014	758	729
63.	Fertilezers Manufactured	7058	4266	4648
64.	Ayush and Herbal Products	54	53	61
65.	Bulk Drugs, Drug Intermediates	3248	2738	2993
66.	Dye Intermediates	607	608	872
67.	Dyes	320	305	336
68.	Drug Formulations, Biologicals	1583	1662	1841
69.	Agro Chemicals	844	1049	1314
70.	Surgicals	555	541	586
71.	Inorganic Chemicals	4447	3947	4763
72.	Organic Chemicals	9623	9879	12428
73.	Other Miscellaenious Chemicals	597	528	653
74.	Cosmetics and Toiletries	941	1052	1321
75.	Essential Oils	134	143	152
76.	Residul Chemicals and Allied Prod.	5087	5298	6523
77.	Auto Tyres And Tubes	515	508	499
78.	Othrs Rubber Prod. Except Footwear	1686	1748	2141
79.	Footwear of Rubber/Canvas Etc.	192	222	317
80.	Paint, Varnish and Allied Prodc.	1320	1370	1679
81.	Graphite, Explsivs and Accesor	64	77	140
82.	Cmnt, Clinkr And Asbstos Cmnt	104	140	175
83.	Ceramics and Allied Products	866	628	807
84.	Glass and Glassware	968	1054	1311
85.	Books, Publications and Printing	348	277	318
86.	Newsprint	805	850	777
87.	Paper, Paper Board and Product	2408	2602	3303

1	2	3	4	5
88.	Plywood and Allied Products	1083	1088	1396
89.	Other Wood and Wood Products	1558	1202	1329
90.	Pulp and Waste Paper	956	975	1155
91.	Optical Items (Incl. Lens etc.)	333	312	593
92.	Human Hair, Products Thereof	8	6	5
93.	Moulded and Extruded Goods	1190	1247	1400
94.	Packaging Materials	255	259	302
95.	Plastic Raw Materials	8822	8810	10690
96.	Plastic Sheet Film, Plats Etc.	1067	1144	1417
97.	Stationary/Office, School Supply	88	86	93
98.	Other Plastic Items	716	763	981
99.	Iron and Steel	11252	8239	10432
100.	Products of Iron and Steel	3726	3444	4185
101.	Aluminium, Products of Aluminium	3507	3557	4605
102.	Copper and Products Made of Copper	3359	3449	
103.	Copper and Products Made of Copper			4575
104.	Lead and Products Made of Lead	492	597	815
105.	Nickel, Product Made of Nickel	902	555	638
106.	Tin and Products Made of Tin	193	173	243
107.	Zinc and Products Made of Zinc	460	702	827
108.	Other Non Ferrous Metal and Prod.	813	835	
109.	Other Non Ferrous Metal and Prod.			1109
110.	Auto Components/Parts	4370	4063	5133
111.	Electrodes	81	83	103
112.	Accumulators and Batteries	837	865	1247
113.	Hand. Tool, Cutting Tool of Metals	846	778	982
114.	Machine Tools	1912	2257	2538
115.	Medical and Scientific Instruments	3289	3546	4162
116.	Office Equipments	124	92	47
117.	AC, Refrigeration Machinery etc.	4043	2899	3386

1	2	3	4	5
118.	Bicycle and Parts	185	226	263
119.	Cranes, Lifts and Winches	1148	1380	1417
120.	Electric Machinery and Equipme	6041	6316	8288
121.	Ic Engines and Parts	2081	1925	2642
122.	Indl. Machnry For Dairy etc.	9669	9376	10482
123.	Atm, Injctng Mlding Mchnry etc.	771	817	932
124.	Nucler Reactr, Indl Boilr, Prt	562	355	291
125.	Other Construction Machinery	1456	1666	2061
126.	Other Misc. Engineering Items	2756	2998	3465
127.	Prime Mica and Mica Products	203	208	
128.	Prime Mica and Mica Products			250
129.	Pumps of All Types	812	846	1066
130.	Aircraft, Spacecraft and Parts	4984	8372	7677
131.	Motor Vehicle/Cars	289	329	335
132.	Railwy Trnsprt Equipmnts, Prts	500	369	426
133.	Ship, Boat and Floating Struct	4503	5652	4793
134.	Two and Three Wheelers	48	40	49
135.	Computer Hardware, Peripherals	7509	6894	8209
136.	Consumer Electronics	4106	3992	4378
137.	Electronics Components	7115	8408	10183
138.	Electronics Instruments	5889	6065	6923
139.	Telecom Instruments	15403	16572	21848
140.	Project Goods	2761	2074	2078
141.	Manmade Staple Fibre	403	366	369
142.	Cotton Yarn	42	52	32
143.	Cotton Fabrics, Madeups etc.	504	373	472
144.	Other Txtl Yrn, Fbric Mdup Artcl	767	712	964
145.	Silk, Raw	154	163	189
146.	Natrl Silk Yarn, Fabrics, Madeup	47	45	60
147.	Manmade Yarn, Fabrics, Madeups	1727	1607	1896

1	2	3	4	5
148.	Wool, Raw	308	282	292
149.	Wollen Yarn, Fabrics, Made ups etc.	59	44	79
150.	RMG Cotton Incl. Accessories	269	289	351
151.	RMG Silk	5	4	5
152.	RMG Man made Fibres	168	176	234
153.	RMG Wool	14	11	13
154.	RMG of Other Textile Matrl.	124	116	170
155.	Coir and Coir Manufactures	5	7	8
156.	Handloom Products	10	5	11
157.	Silk Waste	6	2	2
158.	Jute, Raw	56	105	45
159.	Jute Yarn	78	75	48
160.	Jute Hessian	28	9	19
161.	Floor Cvrng. of Jute	1	1	1
162.	Other Jute Manufactures	86	55	68
163.	Handerfs. (Excl. Handmade Crpts.)	693	784	923
164.	Carpet (Excl. Silk) Handmade	79	71	94
165.	Silk Carpet	0	0	0
166.	Cotton Raw Incl. Waste	394	947	979
167.	Petroleum: Crude	65923	70705	87372
168.	Petroleum Products	17021	16258	21286
169.	Other Commodities	11019	10749	4962
TOTAL IMPORT		381008	384357	465578

*Note:* Figures pertaining to the financial year 2017-18 are provisional.

*Source:* Directorate General of Commercial Intelligence and Statistics.

DR. BANDA PRAKASH: Sir, I would like to know whether the Government plans a comprehensive manufacturing policy to boost all those sectors which have the largest import demand.

SHRI SURESH PRABHU: Sir, it is a matter of concern that trade deficit has to be addressed. So, we have set up a study group to reduce the import dependence. Luckily, our exports are also rising pretty well. In the last few months, say, in the

[Shri Suresh Prabhu]

last two months, we have increased our exports by more than 20 per cent. But our imports are largely petroleum products, coal, etc. It is almost more than half of the total imports. Also, there are intermediate items which can be controlled. So, we are working on standards and quality and trying to ask line Ministries to reduce it. As far as primary products are concerned, particularly agricultural products, we want to produce them more in India. A good sign of it is pulses which we used to import once upon a time. Now, we have a surplus stock because we have encouraged that. As far as final commodities are concerned, like aeroplanes, etc. which we have to import because we don't manufacture them, we have already set up a group to find out how those can be manufactured in India. In respect of aeroplanes, there is already a position paper. Regulation is in place. Even for making drones, under the Chairmanship of the Minister of State, Mr. Jayant Sinha, we have set up a group. For aeroplanes, it is under my Chairmanship. We are working on it.

DR. BANDA PRAKASH: Sir, the second supplementary is, whether the Government has identified the various items that can be manufactured or produced in the country. Produce करने के लिए आपने किन-किन items की listing की है? यहां पर produce करने के लिए क्या-क्या items हैं?

श्री सभापति: क्या आपने indigenous production के लिए कुछ items लिस्ट किए हैं, माननीय सदस्य ऐसा पूछ रहे हैं।

SHRI SURESH PRABHU: Sir, as I said just now, we have prepared a comprehensive list of items which are being imported. The top items are petroleum crude, pearls, stone, gold, coal, telecom instruments, petroleum products, organic chemicals, vegetable oils, plastics and industrial machinery. These are the top ten products. Of course, there are others also. Sir, what we are planning is, as I said, we have divided them into four categories. There are products like petroleum, etc. for which, we need domestic production. Thanks to the Minister, we are trying to increase the domestic production. Then, there are intermediate products, primary products and final products. So, for each of these, the strategy is different. We have prepared a country-wise analysis like from which countries we import. China, of course, is the top importer. From China to Germany, there are ten importers from whom we import. So, we are doing country-wise as well as product-wise analysis to find out a strategy as to how we can reduce the import dependence – either by manufacturing in India or by adopting some other strategy. So, we are working on it.

SHRI JAIRAM RAMESH: Sir, I would like to ask the hon. Minister whether the Task Force on reducing import dependence is also reviewing the Free Trade Agreements



that have been entered into by this country. When this Government came to power, they said that Free Trade Agreement is injurious to a large number of sectors. So, I want to ask the hon. Minister whether a study has been done and I specifically want to ask him about the natural rubber and agricultural commodities, the import of which is causing grave concern in States like Kerala and parts of North-East.

**SHRI SURESH PRABHU:** Sir, the hon. Member, who also happened to be the hon. Minister for Commerce and Industry for some time, knows that in the collective wisdom of the then Government in office, they entered into several Free Trade Agreements. I am sure Mr. Jairam Ramesh must have been a party to it; I don't know. But, they entered into them with good intentions and taking into consideration the holistic part of it. So, those agreements are contractual international obligations which we have to honour. But, at the same time, we keep reviewing each and every agreement, product by product, to find out if there is any adverse impact on domestic stakeholders and if so, how we can protect them under the rules of WTO, and we take those measures. As far as rubber is concerned, he will be happy to know that not only are we taking those protective measures, in addition to that, I had set up a Task Force to frame a policy for rubber. The report has just been received. We are involved in everything, even with stakeholders like the Kerala Government and other State Governments. So, we are definitely into it.

**श्री जावेद अली खान:** माननीय सभापति जी, इस प्रश्न के उत्तर में माननीय मंत्री जी ने जो जवाब दिया है, अभी 5 जुलाई, 2018 को ही टास्क फोर्स का गठन हुआ है, तो जाहिर है कि इतनी जल्दी टास्क फोर्स ने कोई काम नहीं किया होगा। इसमें 169 आइटम्स की लिस्ट दी गई है, जिसमें देश में आयात पर निर्भरता कम करने का काम टास्क फोर्स को दिया गया है। मैं सारे आइटम्स को समझ नहीं पा रहा हूँ, लेकिन खास तौर से तीन आइटम्स को मैं समझ पाया हूँ- गेहूँ, चावल और चीनी, जिनके बारे में हम सब जानते हैं।

†جناب جاوید علی خان : مائے سیہا پی جی، اس سوال کے جواب دی مائے منتری جی نے جو جواب دی ہے، ابھی پانچ جولائی، 2018 کو دی ٹاسک فورس کا گٹھن ہوا ہے، تو ظاہر ہے کہ اتنی جلدی ٹاسک فورس نے کوئی کام نہی کٹی ہوگا۔ اس دی 169 آئٹمز کی لسٹ دی گئی ہے، جس دی دئی دی آئیٹ پر نربہرنا کم کرنے کا کام ٹاسک فورس کو دی گئی ہے۔ دی سارے آئٹمز کو سمجھ نہی پا رہا ہوں، لیکن خاص طور سے تین آئٹمز کو دی سمجھ پا رہا ہوں، گھیوں، چاول اور چٹائی، جن کے بارے دی ہم سب جانتے دی۔

† Transliteration in Urdu script.

**श्री सभापति:** आपका सप्लीमेंटरी क्या है?

**श्री जावेद अली खान:** वर्षों से हमारा यह कहना है, हमारा दावा है और आंकड़े बताते हैं कि हमारा देश पहले से गेहूं, चावल और चीनी में आत्मनिर्भर है। मेरा सप्लीमेंटरी यह है कि क्या सरकार स्थायी रूप से गेहूं, चावल और चीनी इम्पोर्ट बंद करने का फैसला करेगी?

† جناب جاوید علی خان : سالوں سے ہمارا یہ کہنا ہے، ہمارا دعویٰ ہے اور آंकڑے بتاتے ہیں کہ ہمارا دیہی پہلے سے گھیوں، چاول اور جینی می اتم-نربہرنا ہے۔ میں سینجیٹری یہ ہے کہ کٹل سرکار استہانتی روپ سے گھیوں، چاول اور جینی امپورٹ بند کرنے کا فیصلہ کرے گی؟

MR. CHAIRMAN : Right. Now, Mr. Minister.

**श्री सुरेश प्रभु:** इसमें से बहुत सारे आइटम्स के ऊपर ऑलरेडी ड्यूटी बढ़ाई गई है, quantity restrictions लगाए गए हैं या और किसी माध्यम से उसको रोकने की कार्रवाई पहले से शुरू की गई है। मैं आपको कहना चाहता था कि एक समय ऐसा था कि हमारे देश में pulses के लिए, दालों के लिए हमें आयात करना पड़ता था। आज स्थिति यह है कि हम दालें निर्यात करना चाहते हैं, लेकिन हमारी जो WTO के अंदर USA public stock holding है, उसके अंतर्गत जो भी हमारा खरीदा हुआ माल है, उसका अगर विदेशी मार्किट में निर्यात करना चाहेंगे, तो उसके ऊपर प्रतिबंध है, लेकिन आपने जो सवाल पूछा, मैं बताना चाहता हूँ कि हम किसानों के हितों की रक्षा करने के लिए कार्रवाई कर चुके हैं।

**डा. अशोक वाजपेयी:** माननीय सभापति महोदय, मैं आपके माध्यम से माननीय मंत्री जी से जानना चाहूंगा कि हमारे देश को जिन वस्तुओं के आयात पर सबसे अधिक विदेशी मुद्रा खर्च करनी पड़ती है, क्या उन वस्तुओं के उत्पादन के लिए देश में कोई प्रभावी योजना बनाई जा रही है, जिससे कि हमारी विदेशी मुद्रा, जो आयात के ऊपर खर्च हो रही है, उसमें कमी आ सके?

**श्री सुरेश प्रभु:** इस उद्देश्य को ध्यान में रखते हुए हमारे माननीय प्रधानमंत्री जी ने 'Make in India' योजना की शुरुआत की है, जिसके तहत बड़ी मात्रा में हमने सफलता भी पाई है। बहुत हद तक हमारी यह कोशिश रही है कि रक्षा के क्षेत्र में जो भी माल हम आयात करते हैं, उसका किस तरह से हमारे देश में उत्पादन किया जाए। साथ ही जैसा मैंने हवाई जहाज के संबंध में कहा, हमें आने वाले दिनों में, कुछ समय में 1,000 से ज्यादा हवाई जहाज खरीदने पड़ेंगे। हम यह नहीं चाहते हैं कि हम सिर्फ विदेश से खरीदें, बल्कि उनका निर्माण भी देश में हो, इसके लिए हमने कार्रवाई शुरू की है। जैसा कि अब हम ड्रोन्स आयात नहीं करते हैं, लेकिन ड्रोन्स की मांग बहुत बढ़ने वाली है क्योंकि अलग-अलग क्षेत्रों में उसका उपयोग किया जाएगा, उसको ध्यान में रखते हुए उसकी भी एक योजना बनाई गई है। मैं यह कहना चाहता हूँ कि पूरी मात्रा में हम जो भी आयात करते हैं, उसके ऊपर किस तरह से कार्रवाई की जाए, यह हम देख रहे हैं। हम यह नहीं कहते हैं कि हम पूरी मात्रा में आयात को बंद करेंगे, क्योंकि आयात के कुछ माल ऐसे होते हैं, जिनका काम हमारे देश की अर्थव्यवस्था को मजबूत करना होता है, जैसे हम कुछ intermediate products लाते हैं, उसके ऊपर काम करते हुए, उसका निर्यात किया जाता है।

† Transliteration in Urdu script.

मैं एक बात और कहना चाहता हूँ कि जैसे diamonds हैं। आज हम diamond का आयात करते हैं, लेकिन जो raw diamond आयात करते हैं, उसको polishing करने के बाद उसका हम पुनः निर्यात करते हैं, उससे भी बहुत बड़ी मात्रा में देश की अर्थव्यवस्था मजबूत होती है।

### **Second phase of UDAN Scheme**

\*156. SHRIMATI VIPLOVE THAKUR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has planned for the second phase of Ude Desh Ka Aam Nagrik (UDAN) Scheme across the country;

(b) if so, the details thereof along with the number of routes likely to be awarded under this Scheme and the number of airports to be connected/developed under the same, State/UT-wise including Himachal Pradesh;

(c) whether Government proposes to include helicopter operators under this scheme, if so, the details thereof; and

(d) whether Government is strongly emphasizing on enhancing connectivity to remote and hilly areas under this scheme, if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI SURESH PRABHU): (a) to (d) A Statement is laid on the table of the House.

### ***Statement***

(a) to (d) Ministry of Civil Aviation has already launched the Regional Connectivity Scheme (RCS)-UDAN version 2.0 on 24th August, 2017. Airports Authority of India, the Implementing Agency has awarded 88 (65 with fixed wing and 23 with helicopter) RCS networks to 15 Selected Airline Operators for commencing RCS Flight operations including in the State of Himachal Pradesh. Out of these 88 proposals 23 proposals are related to helicopter operations.

Under RCS-UDAN version 2.0 Priority Areas have been included. The priority areas shall mean the States of Jammu and Kashmir, Himachal Pradesh and Uttarakhand, North Eastern Region of India, Andaman and Nicobar Islands and Lakshadweep Islands. In second round of bidding under RCS-UDAN, 17 proposals for fixed wing and 23 proposals for helicopters have been awarded for RCS flight operations in priority areas. The list of proposals awarded in second round of bidding under RCS-UDAN is given in the Annexure.